

DIVISION BENCH
COURT - I

O-222

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/187(KB)2013
COMP.APPL/47(KB)2017,
COMP.APPL/534(KB)2018

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH APRIL 2024

IN THE MATTER OF	NAND KISHOR BHUTRA. VS MANGALAHAT CONSTRUCTION & BUILDERS PVT LTD & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Jishnu Chowdhury, Adv. : For Petitioner
Mr. Abhidipto Tarafder, Adv.
Mr. Dipak Dey, Adv.
Mr. Aniket Jha, Adv.

Mr. Aritra Basu, Adv. : For Applicant in Comp.Appl/47/2017
Mr. Prasanta Sarkar, Adv.
Mr. Patita Paban Bishwal, Adv.

Ms. Neha Somani, Pr.CS : For R-1 to R-5

Mr. Sankarsan Sarkar, Adv. : For Gajanand Agency
Ms. Suparna Sardar, Adv.

ORDER

1. Ld. Counsel/Authorized Representative for the parties present.
2. Ld. counsel for the petitioner states that the settlement process with R-1 to 5 is underway.
3. At joint request, post this matter on **21/5/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**